

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 139 of 2013 & IA No. 205 of 2013
Appeal No. 140 of 2013 & IA-206 of 2013

Dated : 11th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Appeal No. 139 of 2013 & IA No.205 of 2013

North Karanpura Transmission Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Mr. P.J. Jani (Rep.)
Mr. Samir Malik
Mr. T.P.S. Bawa
Ms. Suparna Srivastava for PGCIL
Mr. Alok Shankar for R-28

Appeal No. 140 of 2013 & IA No.206 of 2013

Talcher-II Transmission Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s): Mr. Vallinayagam
Mr. M.T. George
Ms. Suparna Srivastava

ORDER

Written submissions have been filed by the Learned Counsel for all the parties.

Judgment is Reserved.

(V.J. Talwar)
Technical Member
mk/vt

(Justice M. Karpaga Vinayagam)
Chairperson